

**HIGH COURT OF SIKKIM  
GANGTOK**

NO 22/ESTT./HCS

DATED: 02/12/2022

**ADVERTISEMENT**

1. Applications are invited from eligible candidates for filling up of 3(three) posts of Law Clerk-cum-Research Assistant in the establishment of the High Court of Sikkim carrying a fixed consolidated monthly remuneration of ₹35,000/-.
2. **Age Limit:-**  
The candidate must not have more than 40 years as on 30.01.2023.
3. **Eligibility Conditions:-**
  - (a) The candidate must not have more than one spouse, nor should he/she be married to such a person, who already has a spouse living at that time.
  - (b) The candidate should not have-
    - (i) any criminal case pending or
    - (ii) been convicted in any criminal case.
4. **Essential Qualification:-**  
Graduate/Post Graduate/Doctorate in Law from any recognized University in India.
5. **Restriction of Practice:-**  
On appointment, the candidate shall not practice as an Advocate nor shall not take any engagement/ appointment anywhere.
6. **Period of Engagement:-**  
The tenure of the Law Clerk would be initially for two years extendable by another year to the maximum. The extension of the initial tenure would be contingent on the recommendation of the Judge or Judges concerned to whom the Law Clerks have been attached, subject to the approval of the Hon'ble, the Chief Justice.
7. Candidates fulfilling the above conditions may apply for the post along with supporting documents, duly attested by a Gazetted Officer / self attested, as the case may be, and 3(three) recent passport size photographs, in the prescribed proforma annexed to the advertisement and addressed to the Registrar General. The application shall be accompanied by a recommendation from the faculty of the University / College where the applicant has studied. Application forms received without supporting documents and photographs are liable to be rejected summarily. Candidates are also required to mention their proper address and mobile / contact numbers in their applications.
8. Information submitted by an applicant in his/her application form will be binding on the candidate and if found to be false, his/her candidature will be liable to be rejected.
9. The candidate will be responsible for any mistake made by him/her in the application form and the High Court shall not be responsible or liable in any way.

10. The High Court reserves the right to cancel, alter or modify the advertisement or other terms and conditions of the advertisement without any prior notice.
11. All other matters which are not specifically provided in this advertisement shall be decided by the High Court.
12. The last date for receipt of applications is 30.01.2023.
13. Applications received after the last date shall not be entertained on any ground.
14. No. T.A. / D.A. shall be paid for appearing in the interview.

*Wahinif*  
02.12.2022

**REGISTRAR GENERAL  
HIGH COURT OF SIKKIM  
GANGTOK**

**Note:-**No query regarding recruitment shall be entertained on Mobile / telephone.

#### **PROFORMA OF APPLICATION**

1. Name :
2. Name of the Parents/Guardian :
3. Educational qualification  
(Mark sheets to be annexed) :
4. Particulars of awards or achievement in  
the University or College, if any :
5. Particulars or articles and / or dissertations,  
if any, published in legal journals :
6. Past experience, if any, with any law firms;  
Practice at the Bar etc. (Full particulars to  
be furnished) :
7. Reasons for offering to be a Law Clerk :

\* The application shall be accompanied by two certificates or a recommendation from the faculty of University / College where the candidate had studied and passed the qualifying examination.

\* Every candidate shall pay ₹100/- as examination fee through demand draft or postal order to be drawn in the name of Registrar General, High Court of Sikkim.

\* Additional information, as may be called for.

**Signature of the Applicant**